

[Print](#)**Defective Case Register from 2026-02-26 to 2026-02-26**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CONTC/7483/2026	HARIPAD MOHANTY	2026-02-26	i) Address of the conetmnor not tally with address mentioned in wp(c) 21455/2021.ii) Page no. 14 not legible.
2	D-WP(C)/8533/2026	ALOK KUMAR PANDA	2026-02-26	Rule 8 of OHC PIL rules not complied with.
3	D-BLAPL/6063/2026	TARA PRASAD MOHAPATRA	2026-02-26	30-OTHER DEFECT (IF ANY) Page No. 9-10 not legible.
4	D-RSA/6144/2026	BHASKAR CHANDRA PANDA	2026-02-26	1. Period of Delay 01 day
5	D-WP(C)/7857/2026	KIRTAN DANG	2026-02-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
6	D-CMP/8222/2026	DURGA PRASAD JENA	2026-02-26	3-AUTHENTICATION FEE IS DEFICIENT.
7	D-WA/8015/2026	SABITA RANJAN PATTNAIK,A.G.A	2026-02-26	Para no not correctly furnished in appeal memo
8	D-LAA/7883/2026	SRIDHAR RATH	2026-02-26	1.Valuation and C.fee Payable not furnished.2.52 Nos of Parties not impleaded in this Appeal. Put Up after rectification for further S.R.
9	D-LAA/7962/2026	GEETANJALI MAJHI	2026-02-26	Question of Maintainability
10	D-MACA/8526/2026	ADAM ALI KHAN	2026-02-26	Period of Delay 89 days.
11	D-CMP/8513/2026	SOUBHAGYA SWAIN	2026-02-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos 36 37 60 66 and 69 partially legible.
12	D-ABLAPL/6200/2026	SURYAKANTA DASMOHAPATRA	2026-02-26	30-OTHER DEFECT (IF ANY) 1. Page marking not done correctly. After page 43 another page left blank not numbered. Accordingly Index page marking to be modified.
13	D-WP(C)/8272/2026	HIMANSU BHUSAN SUTAR	2026-02-26	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. Nomenclature not changed in affidavit
14	D-ABLAPL/6154/2026	KULDEEP MOHANTY	2026-02-26	30-OTHER DEFECT (IF ANY) 1.Annexure- 1 to 3 not attested.

15	D-CRLMP/5287/2026	BIBHUDHENDRA KUMAR RATHA	2026-02-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
16	D-WP(C)/8538/2026	RAJIV KUMAR MAHANTA	2026-02-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Affidavit not signed by the deponent
17	D-RSA/6087/2026	RAMESH AGARWAL	2026-02-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Rs.no-3 to 10 of the L.A.Court not made Parties in this Appeal.
18	D-CMP/8518/2026	SAMAPIKA MISHRA	2026-02-26	1. Name of the parties in C.T. not tally with annex.1.
19	D-CRLMP/5289/2026	SATRUGHNA DASH (A)	2026-02-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
20	D-WP(C)/8501/2026	SOUBHAGYA SWAIN	2026-02-26	Name of parties not mentioned in Vnama
21	D-WP(C)/8587/2026	RAJIV KUMAR MAHANTA	2026-02-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Affidavit not signed by deponent.
22	D-CRLA/5317/2026	BISHNU PRASAD PRADHAN	2026-02-26	Put up for S.R. after redacting the names of the relatives of informant at lines-7 16 18 22 of page-20 and para-N of pege-24
23	D-FAO/8457/2026	AMIYA KUMAR MOHANTY	2026-02-26	1-COURT FEE IS DEFICIENT. Court Fee paid Rs. 6/ rest Rs. 6/ to be paid. further SR after filling of c copy of order, 2- annex 2- page 23 31 32 to be filed
24	D-WP(C)/7902/2026	PRAKASH KUMAR MOHANTY	2026-02-26	4-AFFIDAVIT/VERIFICATION NOT PROPER.
25	D-WP(C)/7939/2026	ABHILASH MISHRA	2026-02-26	1-COURT FEE IS DEFICIENT. Rs.6.00 to be paid
26	D-CRLA/5885/2026	RANJAN KUMAR SAHOO	2026-02-26	1-Synopsis and date chart not marked on index,2-Reference certificate not furnished, 3-Annexure-1 not fully marked at page No.14
27	D-ABLAPL/5916/2026	ASIT KUMAR JENA	2026-02-26	30-OTHER DEFECT (IF ANY) 1. Page no 13 and 14 not neat and legible
28	D-ABLAPL/6138/2026	ABHINANDAN PRADHAN	2026-02-26	30-OTHER DEFECT (IF ANY) 1, In Paragraph 2 of the application, Year of the P.S case wrongly furnished.
29	D-BLAPL/6040/2026	DEEPAK RANJAN PARIDA	2026-02-26	30-OTHER DEFECT (IF ANY) 1, Village name in address of the petitioner mentioned in the cause title is not tally with Rejection order. 2. Name of the petitioner

				mentioned in the cause title is not tally with Rejection order. and V. Nama
30	D-RSA/6485/2026	GYANA RANJAN MAHAPATRA	2026-02-26	1.Respondents No-2(d) and 2(e) of the L.A.Court not made Parties. 2. Valuation be furnished.Put up for further S.R after rectification for computing the period of limitation
31	D-WP(C)/7860/2026	NIHAL RATH	2026-02-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Date of Copy of show cause notice vide annex-7 not tally with Index.Date of replay vide annex-11 not tally with Index.Paragraph not mentioned in the affidavit.
32	D-BLAPL/6015/2026	PRASANTA KUMAR ROUTRAY	2026-02-26	30-OTHER DEFECT (IF ANY) 1. Name of father of Pet. No.2 in CT not tally with Rejection order.
33	D-CRLMC/5883/2026	SAMBEET PATTANAYAK	2026-02-26	20-VERNACULAR CERTIFICATE NOT FURNISHED.
34	D-RSA/6270/2026	SUSHANT KUMAR PRADHAN (3)	2026-02-26	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.Period of Delay 01 day 2. Code Indicated but Incorrect 3. C.Fee Payable be corrected.
35	D-BLAPL/6014/2026	MANORANJAN ACHARYA	2026-02-26	30-OTHER DEFECT (IF ANY) 1. Name of Pet. mentioned in Index not correct.
36	D-WP(C)/8588/2026	SATYABRATA DASH	2026-02-26	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 30-OTHER DEFECT (IF ANY) 1. Page nos.14 19 and 21 not neat and legible. 2. Date of representation under Annexure-5 does not tally with Index.
37	D-WP(C)/7834/2026	GOPAL PRASAD JENA	2026-02-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
38	D-WP(C)/8887/2026	PRATYASISH MOHANTY	2026-02-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Paragraph not correctly mentioned affidavit in the I.A
39	D-CRLMA/6260/2026	ADV.	2026-02-26	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 17-REFERENCE CERTIFICATE NOT FURNISHED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED i) Year repeat in cause title. ii) Name of the petitioner not furnished in date chart. iii) Put up

				for SR after removal of defect and filing of c. copy of impugned order.
40	D-CRLA/5773/2026	AMITAV TRIPATHY	2026-02-26	1. Name of the victim/Informant or relative shall not be mentioned in the appeal memo..and page no.50 partially neat. Further S.R .will be made after removal of defect.
41	D-CRLMC/5884/2026	SOUBHAGYA KUMAR DASH	2026-02-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Disposal dated not correctly furnished in Reference certificate , para no.4 AND 5.
42	D-WP(C)/7877/2026	SWAPNIL ROY	2026-02-26	30-OTHER DEFECT (IF ANY) As per Index synopsis and date chart not filed in the petition copy.
43	D-WP(C)/8029/2026	NARESH CHANDRA JENA	2026-02-26	30-OTHER DEFECT (IF ANY) 1. Annexure-6 not neat and legible
44	D-CONTC/7649/2026	ADV	2026-02-26	30-OTHER DEFECT (IF ANY) W.P.(C) No-14979 of 2024 mentioned in the prayer portion appears to be wrong.
45	D-BLAPL/5979/2026	BIJAY KUMAR BEHERA	2026-02-26	Name of the P.S. not correctly furnished in entire petition and synopsis.
46	D-CONTC/7516/2026	PRATAP KUMAR BEHERA	2026-02-26	i) FAO no. not correctly furnished in para 3 and 4 of the petition.ii) Paragraph no. not correctly mentioned in affidavit
47	D-CRLA/5799/2026	RAMANI KANTA PATTANAIK	2026-02-26	1. Period of Delay 33 days delay.I.A.not filed. 2. Court Fee Rs. 6/- to be paid. 3.Authentication fee due on the (a) Copy of Trial Court Judgement Rs. 17.60p to be paid on c.copy of annex.1 4. Date of judgement not correctly furnished in being aggrieved.5. Good grounds not furnished.6. page no.43 partially legible
48	D-CRLREV/6083/2026	SIDHESWAR RATH	2026-02-26	1.C.copy of Annex- 1 not filed 2.Being Aggrieved, Ground and Good ground not mentioned in petition
49	D-WP(C)/7990/2026	SRINIVAS MOHANTY	2026-02-26	Complete address of petitioner to be furnished
50	D-CRLREV/5938/2026	DEBI PRASAD PATTNAIK	2026-02-26	Put up SR after filing C.copy of Crl.Misc-4/2019 .
51	D-WP(C)/7991/2026	SRINIVAS MOHANTY	2026-02-26	complete address of petitioner to be furnished.
52	D-WP(C)/7551/2026	MD.AKHTER RAZA KHAN	2026-02-26	30-OTHER DEFECT (IF ANY) 1.As per Annexure-2,copy of postal receipt not filed.
53	D-WP(C)/7839/2026	MAMATA MISHRA	2026-02-26	8-CAUSE TITLE NOT IN ORDER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 15 not neat.
54	D-WP(C)/7989/2026	SRINIVAS MOHANTY	2026-02-26	complete address of petitioner to be furnished.
55	D-WP(C)/8031/2026	NARESH CHANDRA JENA	2026-02-26	30-OTHER DEFECT (IF ANY)

				1. Annexure-6 not legible 2.Information furnished at Paragraph 15 of the writ petition seems to be incorrect.
56	D-MACA/8085/2026	ADAM ALI KHAN	2026-02-26	1. Period of Delay 482 days. 2. Statutory deposit not made
57	D-CRLREV/5694/2026	RUCHI RAJGARHIA	2026-02-26	Put up S.R. after filing the C. copies of Annexures-5 and 8
58	D-WP(C)/7992/2026	SRINIVAS MOHANTY	2026-02-26	Detail address of the petitioner to be furnished.
59	D-WP(C)/7851/2026	ABHISEK MOHANTY	2026-02-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Paragraph not mentioned in the affidavit and also I.A
60	D-CRLMC/6246/2026	DILLIP KUMAR RAY	2026-02-26	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Page no after 13 not mentioned and annexure -2 not properly page marked.Nomenclature not correct in Vnama.Order dtd.9.2.2026 not mentioned in cause title
61	D-WP(C)/8455/2026	AMIT PRASAD BOSE	2026-02-26	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 46 not neat.
62	D-WP(C)/8536/2026	UPASANA BAL	2026-02-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-3 affidavit in the I.A not correctly mentioned and also Paragraph.
63	D-CRLMP/5520/2026	ALOK KUMAR MOHAPATRA	2026-02-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 30-OTHER DEFECT (IF ANY) PAGE NO. 16 NOT LEGIBLE
64	D-WP(C)/8624/2026	SITAKANTA HOTA	2026-02-26	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of OSBC Rs.50/- not paid in the v.nama.
65	D-ABLAPL/6001/2026	SURAIYA BANO	2026-02-26	30-OTHER DEFECT (IF ANY) 1. Page no 10 not neat and legible 2. In reference certificate ABLAPL case no wrongly furnished.
66	D-WP(C)/7995/2026	SRINIVAS MOHANTY	2026-02-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent in affidavit does not tally with declaration in the petition and I.A.
67	D-WP(C)/8393/2026	BHOJARAJ SETH	2026-02-26	Nomenclature of lower court(C.T.) case not correctly furnished in para-4 body of the petition.

68	D-WP(C)/7994/2026	SRINIVAS MOHANTY	2026-02-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Name of father and age of the deponent in affidavit does not tally with declaration in the petition and I.A.
69	D-MATA/8191/2026	SANJIB KUMAR BHANJADEO	2026-02-26	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
70	D-WP(C)/7609/2026	SAROJANANDA MISHRA	2026-02-26	Quashing the impugned order Dtd. 24.05.2024 not correctly furnished mentioned in the prayer portion. 2.Page nos.70 to 73 not full fledged.
71	D-WP(C)/8529/2026	BAIBASWATA PANIGRAHI	2026-02-26	17-REFERENCE CERTIFICATE NOT FURNISHED. Page no.23 not available.
72	D-CRLMA/6262/2026	MANGU NANDY	2026-02-26	i) Provision of law not correctly furnished. ii) Criminal Revision mention in Index, Synopsis and entire petition be corrected as CRLMA.iii) Not signed by counsel for the petitioner in page no. 18.Put up for SR after removal of defect
73	D-MATA/8332/2026	RANJAN KUMAR SAHOO	2026-02-26	it may be register as GUAP
74	D-WP(C)/7620/2026	GANESH PRASAD SAMAL	2026-02-26	Hologram of Rs.50/- not affixed on the V.nama
75	D-ABLAPL/6229/2026	JYOTIRMAYA SAHOO	2026-02-26	30-OTHER DEFECT (IF ANY) 1. In declaration of Affidavit Pet. No.2 has been shown as Pet. No.1.
76	D-WP(C)/8226/2026	PRAJIT KUMAR PRADHAN	2026-02-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY) Copy of order dated 30.11.2016 mentioned in the Index(Anx-2) and para-5 body of the petition not tally with under Annex-2.
77	D-ABLAPL/6225/2026	CHANDRA SEKHAR PADHI	2026-02-26	30-OTHER DEFECT (IF ANY) 31-As per standing order the details of victim/informant shall not be mentioned in the petition.
78	D-RPFAM/8262/2026	GOUTAM CHARAN ROUT	2026-02-26	IT may be register as WPC
79	D-RVWPET/8512/2026	AKSHAYA KUMAR BEHERA	2026-02-26	1. Provision of Law Partly in correct. 2. Code Not furnished 3. i) Date of order wrongly mention in index at serial no. 9. ii) Legible copy of page no. 31 to 33 36 49 to 54 57 are to be filed.
80	D-ABLAPL/6230/2026	SAILAZA NANDAN DAS	2026-02-26	30-OTHER DEFECT (IF ANY) 1. Page marking of Annexures not correct. Page marking should start from page 12 instead of page 11. 2. Page marking of Petition and annexures be modified in Index after rectification. 3. Reference certificate not correct

				as per FIR details. 4. Neat copy of Ann. 2 and 3 be filed. 5. Ann.3 not attested.
81	D-MATA/8173/2026	PRANAYA SWAIN	2026-02-26	Period of Delay 67 days.
82	D-RVWPET/8572/2026	SHASHI BHUSAN JENA	2026-02-26	Proforma respondent no. 2 in WA not made a party in RVWPET.
83	D-ABLAPL/6125/2026	APARESH BHOI	2026-02-26	30-OTHER DEFECT (IF ANY) Address of the Petitioners does not tally with Petition, Affidavit and Declaration.
84	D-MACA/8169/2026	SOMNATH ROY	2026-02-26	Statutory deposit not made.
85	D-CMP/8428/2026	JAGAJIT PANDA	2026-02-26	RFA not correctly mentioned in petition. Status of parties not mentioned in cause title.
86	D-EXP/8423/2026	LAXMAN PRADHAN	2026-02-26	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.C. copy of impugned order not filed. Put up for SR after filing of c. copy of order and removal of defect.
87	D-CRLMC/5759/2026	JYOTSNARANI RATH	2026-02-26	30-OTHER DEFECT (IF ANY) 1. Question of regarding maintainability against the order of 1st Additional District Judge, Cuttack in CrI. Appeal No.100 of 2023 dated 26.11.2025.
88	D-ABLAPL/6222/2026	UMA SHANKAR PATEL	2026-02-26	30-OTHER DEFECT (IF ANY) Affidavit and Declaration Not Proper Put up for S.R. after removal of Defect.
89	D-ABLAPL/6219/2026	SAROJ KUMAR DASH	2026-02-26	30-OTHER DEFECT (IF ANY) 31-As per standing order the details of victim/informant shall not be mentioned in the petition.
90	D-CONTC/7150/2026	ADV.	2026-02-26	1. Date of order not correctly furnished in 14th line of the para no.3.
91	D-CONTC/8087/2026	MADAN MOHAN SWAIN	2026-02-26	8-CAUSE TITLE NOT IN ORDER. 30-OTHER DEFECT (IF ANY) Address of the contemnor no. 1 not tally with wp(c) no. 1857/2025. i) Date of order passed in wp(c) 1857/ 2025 not correct in Index and Book mark.iv) Paragraph sl. no. mentioned in affidavit not correct.
92	D-WP(C)/8321/2026	JAGAJIBAN PRADHAN	2026-02-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-4 affidavit in the I.A not correctly mentioned.
93	D-WA/7753/2026	SOURAV SUMAN BHUYAN	2026-02-26	Legible copy of page no. 40 TO 50 58 89 TO 91 144 TO 146 are to be filed
94	D-WP(C)/8258/2026	DILLIP KUMAR MOHANTY	2026-02-26	Date not correct in averments in annexure-2. Address of op-4 not furnished.

95	D-ABLAPL/6096/2026	GOKULANANDA SAHU	2026-02-26	30-OTHER DEFECT (IF ANY) Occupation Not mentioned in Affidavit.
96	D-CRLMC/5859/2026	DEBASNAN DAS	2026-02-26	30-OTHER DEFECT (IF ANY) 1. Address of the petitioner in cause title not tally with Affidavit.
97	D-ABLAPL/6216/2026	SIDHARTHA MISHRA	2026-02-26	30-OTHER DEFECT (IF ANY) 1. Relation of Deponent in Sl.2 of Affidavit not correctly mentioned
98	D-RVWPET/8327/2026	SUSANTA KUMAR LENKA	2026-02-26	1.Petitioner not a party in Writ appeal, I.A. filed for leave to RVWPET. 2.Reference certificate not furnished. ii) Para no. not correctly furnished in declaration. iii) Legible copy of page no. 34 TO 41 are to be filed
99	D-BLAPL/5815/2026	MANAS KUMAR CHAND	2026-02-26	30-OTHER DEFECT (IF ANY) Case pending before the Lower Court not properly mentioned in petition.
100	D-CRLREV/5825/2026	AKSHAYA KUMAR SAHOO	2026-02-26	1. Good ground certificate not furnished.2 Rs 10/- not paid in V.nama
101	D-ABLAPL/6220/2026	SIDHARTHA MISHRA	2026-02-26	30-OTHER DEFECT (IF ANY) 1. Relation of Deponent in Sl.2 of Affidavit wrongly mentioned.
102	D-CRLREV/5867/2026	ASHOK KUMAR ROUT	2026-02-26	1.C.copy of Annex-1 not filed
103	D-MACA/8607/2026	PRADEEP KUMAR DASH	2026-02-26	30-OTHER DEFECT (IF ANY) Further SR after filling of c copy
104	D-BLAPL/5575/2026	KUMAR PRAJWAL	2026-02-26	30-OTHER DEFECT (IF ANY) 1.Page no. 10-11 not legible. 2. Surname of the petitioner wrongly mentioned in V.nama.
105	D-BLAPL/6196/2026	SANTOSH KUMAR MAHANTY	2026-02-26	As per rej. order name of trial court not properly furnished
106	D-CRLMC/5928/2026	RAJESH KUMAR MAHAPATRA	2026-02-26	17-REFERENCE CERTIFICATE NOT FURNISHED.
107	D-CRLREV/5869/2026	ASHOK KUMAR ROUT	2026-02-26	1.C. copy of annex-1 not filed
108	D-BLAPL/6194/2026	BIJAYA KUMAR RAGADA	2026-02-26	C.T . NO. in cause title not tally with rej.order.
109	D-CRLMP/6224/2026	ANUPAM RATH	2026-02-26	1. Details Address of the op. no.1 not furnished in cause title. 2. Signature of the Deponent in Affidavit and V.nama not tally with cause title.
110	D-CRLMC/6007/2026	HEMANTA KUMAR RATSINGH	2026-02-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 30-OTHER DEFECT (IF ANY) 1. C.Copy/Free copy of F.I.R.to be filed.
111	D-CRLMC/6039/2026	BIKRAM RATH	2026-02-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				17-REFERENCE CERTIFICATE NOT FURNISHED.
112	D-BLAPL/5875/2026	JAGABANDHU SAHU	2026-02-26	30-OTHER DEFECT (IF ANY) Page No. 19-20 24 26 28 34 and 40-41 not legible.
113	D-CRLMC/5947/2026	ANIRUDHA DAS	2026-02-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
114	D-WP(C)/8691/2026	BIJAYA KUMAR BEHERA 1	2026-02-26	Copy of the demarcation dated 27.12.2026 mentioned in the Index (Anx-2) not tally with para-4 body of the petition and under Annex-2.
115	D-CRLMC/5854/2026	MOHAMMED RIAZ	2026-02-26	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after removal of defect
116	D-CRLMC/6243/2026	JUGALA KISHORE PANDA	2026-02-26	30-OTHER DEFECT (IF ANY) 1.C.Copy/Free copy of order dated 20.02.2026 vide Annexure-1 to be filed.
117	D-BLAPL/5868/2026	BIJAY KUMAR MALLICK	2026-02-26	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of the Informant-cum-victim and her husband mentioned in para-2 of the petition be redacted. Thereafter, put up for S.R.
118	D-CONTC/7163/2026	SUBHENDU KUMAR NAYAK	2026-02-26	1. Name of the opp. party not correctly furnished in Index, Affidavit and V.nama.
119	D-CRLMC/6263/2026	JAGABANDHU SAHU	2026-02-26	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after removal of defect.
120	D-CRLMP/5767/2026	PRIYA RANJAN SINGH	2026-02-26	1. Nomenclature not correctly furnished Sl. no.3 in Index.
121	D-SAO/7058/2026	PRASHANTA KUMAR NAYAK	2026-02-26	1.D.C.Fee of Rs.06/- to be Paid 2.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 02/- Not Paid 3.Put up for further S.R after payment of D.C.Fee for computing the period of limitation.
122	D-ARBP/8472/2026	SIVA SANKAR CHAINI	2026-02-26	1-COURT FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Court Fee of Rs. 500/ not paid. 2. annex-1 not legible
123	D-CRLREV/6234/2026	HEMANTA KUMAR MOHANTA	2026-02-26	1. Period of Delay 169 days delay, Limitation petition not filed 2. CRLA mentioned instead of CRLREV in I.A.s .
124	D-CONTC/7155/2026	ADV.	2026-02-26	1. Date of order not correctly furnished inn 14 th line of the para no.3.

125	D- CONTC/7382/2026	SHARMISTHA SAMAL	2026-02- 26	20-VERNACULAR CERTIFICATE NOT FURNISHED.
126	D- BLAPL/6033/2026	BHARATI DASH	2026-02- 26	30-OTHER DEFECT (IF ANY) i) Annexure-1 not mentioned in Book mark.ii) Annexure -1 not available in this petition. iii) For further S.R.
127	D- CRLMP/5995/2026	JAGADIP SAHOO	2026-02- 26	REDACT THE NAME OF VICTIM FROM THE PETITION THEN PUT UP FOR SR
128	D-WP(C)/8050/2026	RANJIT MOHANTY	2026-02- 26	1. Deficit court fee of Rs6/- not paid in C.T.
129	D- BLAPL/5909/2026	PVS NANAJI ACHARY	2026-02- 26	30-OTHER DEFECT (IF ANY) 31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Page nos.43 45 47 not legible.ii) Name and address of the petitioner be redacted from para- 2 of the petition.iii) Page mark of index not tally with Book mark.iv) for further S.R.
130	D-WP(C)/8063/2026	BIKRAM CHANDRA GHADEI	2026-02- 26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Rs 50/ not paid on V.nama
131	D- CONTC/7161/2026	ADV.	2026-02- 26	1. Name of the petitioner in cause title not tally with Declaration.
132	D- BLAPL/5903/2026	SWARAJ PATEL	2026-02- 26	30-OTHER DEFECT (IF ANY) i) Paragraph no. not mentioned in affidavit.ii) For further S R after filing of complete Rejection order.

DEFECTIVE REPORT LIST**DEFECTIVE REPORT OF 26-02-2026 (CASES FILED BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	MACA/571/2020	MACA/571/2020	M/S KRUSHNA CHANDRA DASH, A.P. THANAPATI, M.K. SAHOO, B. PATTANAYAK, S.K. DAS	7. VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.